

**NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH
COURT – IV**

37. IA 802/2023
In
C.P. (IB)/234(MB)2022

CORAM:

SHRI PRABHAT KUMAR
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **06.03.2023**

Name of the Parties: State Bank of India
Vs
Rajendra Kumar Chaudhary

SECTION 95(1) OF INSOLVENCY AND BANKRUPTCY CODE, 2016

ORDER

The Court is convened through Video Conference.

Mr. Avinash R. Khanolkar, Ld. Counsel for the RP present.

IA 802/2023 is an application filed for taking progress report on report, the same is taken on record.

In view of above, IA 802/2023 is **allowed and disposed of**.

Sd/-
PRABHAT KUMAR
Member (Technical)
/NP/

Sd/-
KISHORE VEMULAPALLI
Member (Judicial)